## Declaration of Assets and Liabilities

Year 2026

I, RENU KUMARI, son/daughter/wife of SHAILESH KUMAR aged 56 years, belonging to BIHAR LEGISLATIVE ASSEMBLY service and presently working as ASSITENT SUB MARSHAL give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. **Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name Sub | Dependant-2 Name dau | Dependant-3 Etc. Name |
|---|---|---|---|---|---|---|
| (i) | Cash SBI | 80,000/- | PN.B.B 20,000/= | 10,000/= | 10,000/= | |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | 3,00000/= M.F. 2000/- SBI MF 2001/= 3000/= | NIL | M.F. 5000/= Mon | 4,00000/= Bandand Bank | |
| (iii) | Bonds, Debentures and Shares in companies | NIL | " | " | NIL | |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | LIC 12,000/= | LIC 8,200/= | LIC 19,000/- | " | |
| (v) | Motor Vehicles (details of make, etc.) | | Honda Activa | NIL | " | |
| (vi) | Jewellery (give details of weight and value) | 60g(G) 200g(S) | 15g(G) | " | 10g(G) | |
| (vii) | Other assets, such as values of claims / interests | | | | | |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---|---|---|---|---|---|---|
| (i) | Agricultural Land<br>- Location(s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>-Current market value | NIL | NIL | NIL | NIL | NIL |
| (ii) | Non-Agricultural Land<br>- Location(s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>-Current market value | 1 RK D. in Patna | " | " | " | " |
| (iii) | Buildings (Commercial and residential)<br>Location(s)<br>- Survey /door number(s)<br>- Extent (Total measurement)<br>- Current market value | NIL | " | " | " | " |
| (iv) | Houses / Apartments, etc.<br>- Location(s)<br>- Survey /door number(s)<br>- Extent (Total measurement)<br>- Current market value | " | " | " | " | " |
| (v) | Others (such as interest in property) | " | " | " | " | " |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

| Sr. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on ..... |
|---|---|---|---|
| (a) | (i) Loans from Banks | Personal Loan (SBI) | 10,00000 |
| | (ii) Loans from financial institutions | | |
| | (iii) Government Dues:<br>(a) dues to departments dealing with government accommodation | NIL | NIL |
| | (b) dues to departments dealing with supply of water | " | " |
| | (c) dues to departments dealing with supply of electricity | " | " |

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| | | | |
|---|---|---|---|
| | (d) dues to departments dealing with telephones | NIL | NIL |
| | (e) dues to departments dealing with government transport (including aircraft and helicopters) | 〃 | 〃 |
| | (f) Other dues, if any | 〃 | 〃 |
| (b) | (I) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | Pan No - CRGPK9542Q | 〃 |
| | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] | 〃 | 〃 |
| | (iii) Sales Tax [Only in case of proprietary business] | 〃 | 〃 |
| | (iv) Property Tax | | |

**C. Personal Detail**

GPF/CPF/PRAN No. :- PIS/BLA - 1082

Gender :- F (M/F)

Date of Birth :- 1 9 0 1 1 9 7 0 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- Bihar Legislative Asemble ~~Security~~

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :- Nalanda

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature ..... Renu Kumari .....

Name of Employee: .... Renu kumari

Place: Patna

Designation: Assistend cum Sub Marshal

Date: 16/02/2026

Department: Marshal & Branch

**Note:** **Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.**

रेणु कुमारी

16/02/2026